

CITY CIVIL AND SESSION COURT MUMBAI IN THE COURT OF
H.H.J. MRS PRITI KUMAR (GHULE) COURT 38 ADDL. SESSIONS JUDGE
Criminal Cause List
Dated 18-08-2020.

S.No.	Case Type	Case No.	Title	Name of Advocate
ARGUMENTS				
1.	POCSO SPL	CASE100458/2015	The State Mulund Police Station Vs Mohit Ramakant Dalvi	
(Main Matter REMAND APPL POCSO/0100389/2015)				
2.	POCSO SPL	CASE100396/2016	WADALA T T POLICE STATION. Vs CHAND MOIDDIN SHAIKH	
3.	POCSO SPL	CASE100527/2016	MAHIM POLICE STATION. Vs NAJEER MUKBUL KHAN	
4.	POCSO SPL	CASE1000503/2018	The State of Chembur Police Station Vs Sanjay Dattu DabhadePP	
5.	POCSO M A	100675/2020	Gufran @ Muslim S/o. AbdulMasjid Vs Ghatkopar Police Stn. ADV. Prakash N.Wagh	
6.	BAIL APPL	POCSO100890/2020	Shivaji Nagar Police Station s.Mh. Saddam Mh. Iqbql Ansari @Shahrukh adv. Kumthekar	
HEARING				
7.	ABA	100524/2020	Uazifa Mohd. Sharif Sayyed & 2 Others Vs B K C Police Station adv.S. Pathan	
8.	POCSO SPL	CASE 584/2020	Trombay Police Station v/s. Sagar @ Rubel Javed Shaikh Adv. Jabali	
STATEMENT US 313 CR.P.C.				
9.	POCSO SPL	CASE100279/2016	THE STATE OF DONGRI POLICE STATION. Vs SHERU SAYYAD KADRI	
APPEARANCE				
10.	POCSO SPL	CASE100464/2020	Vakola Police Station Vs Vishal Bhau Salve	
11.	SPL.	CASE100493/2020	Pant Nagar PoliceStation Vs Sandesh Waman Mule	

